

13.05.2014.

App: Sri Praveen Kumar, learned counsel for the applicant.

Resp: Sri Deepak Shukla, learned counsel appearing for the respondents is present.

Sri Praveen Kumar, learned counsel for the applicant fairly submitted at Bar that the issue involved in the present case has already been resolved by the respondents and in pursuance thereof they have passed an order dated 17.3.2009, which is taken on record as such, it is submitted that the present OA has rendered infructuous. Accordingly, the same is dismissed as infructuous. No order as to costs.

*J.Ch*  
(Ms. Jayati Chandra)  
Member (A)

*VRG. Agarwal*  
(Navneet Kumar)  
Member (J)

*AMIT*  
Amit/-  
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*Received 13-5-14*  
*Praveen*  
*16-5-2014*